

SHRI KRISHNA CHANDRA: May I know . . .

MR. CHAIRMAN: I am afraid you have put too many questions.

SHRI FARIDUL HAQ ANSARI: In how many universities in Uttar Pradesh have these Bureaux been established?

SHRI RATANLAL KISHORILAL MALVIYA: In Uttar Pradesh these Bureaux have been established in the Universities of Roorkee, Lucknow, Allahabad and Gorakhpur.

SHRI SATYACHARAN: May I know whether these Bureaux offer any sort of vocational guidance to the students?

SHRI RATANLAL KISHORILAL MALVIYA: They do. It is a sort of employment exchange and the whole machinery helps the students in seeking not only education but also employment.

SHRI N. SRI RAMA REDDY: In the Mysore State, Sir, how many Universities have these Bureaux?

SHRI RATANLAL KISHORILAL MALVIYA: In the Mysore State only the Mysore University.

SHRI N. SRI RAMA REDDY: Is there any proposal to set up these Bureaux in the other Universities in Mysore, for example, the Karnatak University?

SHRI RATANLAL KISHORILAL MALVIYA: Yes, but gradually.

SHRI KRISHNA CHANDRA: May I know whether there is full co-operation in this respect between the industries and these Bureaux, because the industries have to notify their vacancies to the Employment Bureaux?

SHRI C. R. PATTABHI RAMAN: Sir, all the employment opportunities are examined and they are all classi-

fied, and there is co-ordination between the university authorities and the Employment Bureaux.

MILITARY PERSONNEL KILLED AND MISSING

*399. { **SHRI S. C. DEB:**
 SHRI J. S. PILLAI†:

Will the Minister of DEFENCE be pleased to state the total number of Indian military personnel (i) killed; (ii) missing and (iii) wounded, during the India-China border clashes?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): A statement giving the required information is laid on the Table of the House.

STATEMENT

	Officers	Others	Total
Killed	20	302	322
Wounded	21	655	676
Missing	130	5360	5490
	171	6317	6488

The total number of missing was, as stated above, 5490. Among them, the following have since been accounted for as follows:—

- (i) Sick or unwounded Army personnel among the prisoners repatriated by the Chinese 405
- (ii) Army personnel known to be prisoners with the Chinese among the 1131 prisoners (of these 81 have been returned) whose nominal roll has been received from them. 789

†The question was actually asked on the floor of the House by Shri J. S. Pillai.

(iii) Number of prisoners in Chinese hands whose nominal roll has not yet been received from them. 2156

TOTAL 3350

Balance on the assumption that all the personnel mentioned under (iii) are Army personnel and do not include any of the repatriated personnel. 2140

SHRI RAJENDRA PRATAP SINHA: Will the hon. Minister read out that Statement, Sir, so that we may also know it?

SHRI SONUSING DHANSING PATIL: It is a big statement. Is it necessary that it should be read?

SHRI JAWAHARLAL NEHRU: The practice, Sir, is that long statements are not read.

MR. CHAIRMAN: You can take it from the Notice Office.

SHRI RAJENDRA PRATAP SINHA: Sir, we would like to put some questions. Therefore it is necessary for us to have some figures.

MR. CHAIRMAN: The practice is that statements are laid on the Table of the House and then you study them and put subsequent questions.

SHRI RAJENDRA PRATAP SINHA: Sir, I know that that is the practice but it is also a fact that when an hon. Member wants certain information, not very long, the hon. Minister reads it. I am merely requesting that since there are only three figures, the hon. Minister may kindly read those figures.

SHRI Y. B. CHAVAN: The whole statement is a statement of figures.

MR. CHAIRMAN: Can you please read out only those three figures?

SHRI D. R. CHAVAN: Sir, the total number is 322 killed, 676 wounded and 5,490 missing.

SHRI J. S. PILLAI: May I know, Sir, out of the wounded how many are totally disabled to do military service again?

SHRI D. R. CHAVAN: At this stage, Sir, it cannot be said how many are disabled, because the wounded persons are at present in the military hospitals and they are undergoing hospitalisation and treatment.

SHRI A. B. VAJPAYEE: May I know the number of persons who have been taken prisoner by China, whether the Government have received any list of these army men?

SHRI Y. B. CHAVAN: May I just correct the impression that may have been created in the House? The figures which the Deputy Minister read out were incomplete, because the whole statement gives further details of it. Really speaking, Sir, the number of persons who are actually missing is 2,140 and it takes into account the number of persons who are prisoners, and that number is 2,156. Nearly 729 are returned and all that.

SHRI M. S. GURUPADA SWAMY: May I know whether it is a fact that the treatment meted out to our soldiers by the Chinese cannot be described at all as civilised or decent, and also whether any attempt has been made by the Government to get reports from those soldiers who have come here about these things?

SHRI Y. B. CHAVAN: Certainly, Sir, we have got certain information. Certainly we are getting information.

SHRI M. S. GURUPADA SWAMY: May I know whether the Government

have taken any steps to know something about the treatment meted out to them from the soldiers who have already come to India?

SHRI Y. B. CHAVAN: Yes, Sir. We have taken steps to know exactly what treatment was given to them, those who have returned.

SHRI A. D. MANI: Has the Chinese Government co-operated with the International Red Cross or the Indian Red Cross in regard to giving information about the Indian military personnel held by them as prisoners?

SHRI Y. B. CHAVAN: Generally I would say 'yes'.

SHRI B. D. KHOBARAGADE: The hon. Minister has said that the Chinese Government have returned some Indian prisoners of war. May I know what efforts are being made by the Government to get back the other prisoners of war?

SHRI Y. B. CHAVAN: Sir, we have not made any formal approach for their repatriation as such and we do not propose to do it now.

SHRI N. C. KASLIWAL: Sir, in the statement it has been said that the nominal roll has been received. May I know whether the Chinese have given any indication as to whether they are prepared to repatriate those prisoners whose nominal roll they have sent to us?

SHRI Y. B. CHAVAN: The only effort that we have made is to get further nominal roll of the persons remaining with them but they have not indicated about their repatriation as such.

SHRI K. SANTHANAM: As there is no war declared between India and China, may I know whether the status of the persons held by them is that of prisoners of war?

SHRI Y. B. CHAVAN: Yes; of course, it is.

SHRI A. D. MANI: In the statement, which has been placed on the Table of the House, the Minister has stated that the number of persons in Chinese hands, whose nominal rolls have not yet been received, is 2,156 and he just now stated that the Chinese are co-operating with the International Red Cross and the Indian Red Cross in regard to giving information about this matter. May I take it that co-operation at least as far as nominal roll is concerned, has not been forthcoming from the Chinese?

SHRI Y. B. CHAVAN: I should say it is not only about nominal roll but when we decided to send certain parcels of food and clothing, they agreed to take them and also the correspondence of family members is being sent to them.

SHRI RAJENDRA PRATAP SINHA: May I know if the Chinese Government has accepted the position that these persons who have been taken should be prisoners, according to international law, taken in war?

SHRI Y. B. CHAVAN: There is no question of China's acceptance. Under the international convention, even when there is no declared war the prisoners can be treated as prisoners of war.

SHRI FARIDUL HAQ ANSARI: The hon. Minister just stated that statements had been taken from wounded Indian soldiers about the treatment by the Chinese Government. May I know whether the statement confirmed that the treatment given by the Chinese Government was very uncivilised, rude and cruel?

SHRI Y. B. CHAVAN: I did not say that we had taken statements. I said we have taken steps to get information from them about the treatment. (Interruptions) That is not so. There is no question of uncivilised treatment. The general information that we have got is that they were treated well.